

Central Administrative Tribunal
Principal Bench: New Delhi

TA No.98/2013

New Delhi this the 4th December, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Rohit Sharma S/o Shri Brijpal Sharma
R/o C-6/3, East Gokul Pur,
Amar Colony, Delhi-110094.

...Applicant.

(By Advocate: None)

Versus

1. Staff Selection Commission,
Through its Chairman,
Block 12, CGO Complex,
Lodhi Road, New Delhi-110004.
2. The Regional Director (NR),
Staff Selection Commission,
Block 12, CGO Complex,
Lodhi Road, New Delhi-110004.
3. Mr. Randeep Thakur
Central Public Information Officer,
EDP Section,
Staff Selection Commission,
Block 12, CGO Complex,
Lodhi Road, New Delhi-110004.
4. Mr. Satya Prakash
Under Secretary (C-1/1),
Staff Selection Commission,
Block 12, CGO Complex,
Lodhi Road, New Delhi-110004.
5. Government of India
Through its Secretary,
Department of Personnel and Training,
Ministry of Personnel, Public Grievances &
Pensions, Block 12, CGO Complex,

Lodhi Road, New Delhi-110004.

6. Mr. Shashank Shekhar
Roll No.1203503126
Through Staff Selection Commission,
Through its Chairman,
Block 12, CGO Complex,
Lodhi Road, New Delhi-110004. ...Respondents.

(By Advocate: Shri S.M.Arif for R-1 to R-4 & Shri D.S.Mahendru for R-5)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant. It is seen that there was also no representation on behalf of the applicant on 13.05.2015, 31.07.2015, 03.09.2015 and 20.10.2015. It is apparent that the applicant has lost interest in pursuing his case. Therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/